

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 4
TO BE ANSWERED ON: 30.11.2015

REPRESENTATION BY PAINT ASSOCIATION

4. DR. KIRIT SOMAIYA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the members of Indian Small Scale Paint Association (ISSPA) have approached the Ministry;
- (b) if so, whether the Association submitted a representation seeking their protection from the alleged biased amendment in the Insecticides Act and if so, the details thereof;
- (c) whether the Government will consider separate norms/provisions and special treatment to paint industries in the country; and
- (d) if so, the action plan of the Government to protect the small scale paint companies?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)&(b): Yes Madam, this Ministry has received representation from Indian Small Scale Paint Association (ISSPA) regarding mandatory registration of Paint Industry, using biocides, falling in the schedule of Insecticide Act 1968.

(c)&(d): Ministry of Agriculture and Farmers Welfare has constituted a Sub-Committee for revisiting the guidelines for registration of Paint Industry. An interim arrangement has been made for giving interim permission for use of biocides in paints, import of quantity based biocides and indigenous manufacture of biocides.
